GOVERNMENT OF INDIA HOUSING AND URBAN POVERTY ALLEVIATION LOK SABHA

UNSTARRED QUESTION NO:2663 ANSWERED ON:05.08.2015 Rental Housing Scheme Dhurve Smt. Jyoti

Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:

Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:

- (a) whether the Government proposes to bring changes in the rental housing scheme in industrial cities;
- (b) if so, the details thereof;
- (c) whether the Government has given any suggestions to State Governments/private builders in this regard; and
- (d) if so, the details thereof and their reaction thereto?

AN

Answer

THE MINISTER OF STATE IN THE MINISTRY OF HOUSING & URBAN POVERTY ALLEVIATION

(SHRI BABUL SUPRIYO)

(a) to (d): "Land" and "Colonisation" are State subjects and therefore, it is the primary responsibility of State Governments and Urban Local Bodies to provide housing including rental housing. However, in order to supplement the efforts of State Governments, this

Ministry has developed a draft Model Tenancy Act and has shared the same with the State Governments. Furthermore, in pursuance of Government's vision of facilitating housing to all by 2022, the Pradhan Mantari Awas Yojana- Housing for All(Urban) Mission has been launched. According to this, industries are to plan and make provision for housing facilities for all its employees. It further envisages that housing for its employees should be an integral part of industrial set up and planning by State Governments.

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